

components for the nuclear power programme. There is a proposal to set up a second Zirconium plant in Tamil Nadu using the beach sands as raw material.

### **Cases against House-owners by Nationalised Banks**

2767. SHRI PURAN CHANDRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of cases registered with the various Police Stations in Delhi between the period 1 January, 1987 to 31 May, 1988 by the nationalised banks against the house-owners who have leased their premises to the banks; and

(b) the results of enquiries conducted by the police in such cases?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Nil.

(b) Does not arise:

### **Awards of Board of Arbitration**

2768. SHRI RAMSAMUJHAWAN: Will the PRIME MINISTER be pleased to state:

(a) the details of the awards given by the Board of Arbitration in respect of Government employees pending with his Ministry and the reasons for pendency; and

(b) when decisions are expected to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF

HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b). The only Award of the Board of Arbitration on which no decision has yet been taken relates to the grant of the benefit of encashment of earned leave to Central Government employees while in service. The details of the Award have already been made available in reply to Lok Sabha Unstarred Question No. 8552 dated 8.5.1989. The copy of the Award was received in the Department of Personnel & Training from the Office of the Board of Arbitration on 28.4.1989 and processing of the Award in accordance with the prescribed procedure in consultation with other Ministries concerned is in progress.

### **Direct Exchange Lines**

2769. DR. KRUPASINDHU BHOI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have a proposal to draw 30 million direct exchange lines by 2000 A.D.;

(b) if so, the schemes drawn up to achieve the above goal;

(c) the total direct exchange lines expected to be added by the end of the Seventh Five Year Plan; and

(d) the details of various efforts made by Government to achieve the target set for 2000 A.D.?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) and (b). No, Sir.

(c) With the addition of about 16.5 lakh lines in the 7th Plan. The network is expected to have around 46 lakh direct exchanges lines by 31.3.1990.